

[Translation]

**STD Facility in Madhubani District of Bihar**

2243. SHRI ABDUL HANNAN ANSARI: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that in Madhubani District of Bihar, STD line has been laid but the same has not been commissioned so far and the people of the area are facing great hardship ; and

(b) if so, the time by which it would be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) UHF transmission link has been provided to Madhubani, however the telephone exchange at Madhubani remains to be automatized.

(b) Madhubani District Headquarter of Bihar has been planned to be provided with STD facility during 7th plan period.

**Pension Benefit to Employees of Gramodyog**

2244. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that he had announced in the presence of the employees of khadi Gramodyog Bhawn, New Delhi on the 3rd October 1983 and again in the function organised by the Karamchari Sangh (employees union) on 14th July 1983 that the employees of the Khadi Bhawan will be given the benefit of pension ; and

(b) if so, the time by which pension benefit is likely to be given to them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir. The Minister had announced in 1983 that the request of the employees of Khadi Gramodyog Bhawn, New Delhi for inclusion in Khadi and Village Industries Commission (KVIC) Pension Scheme will be considered.

(b) The employees of Khadi Gramodyog Bhawn belong to Trading Establishment and their service conditions and incentives differ from the service conditions of regular establishments of KVIC, to whom pension is payable. The matter is, however, under the consideration of the Government.

**Opening of New Petrol/Diesel Pumps in Madhya Pradesh**

2245 SHRI K.N. PRADHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) The plans in Bhopal, Sihor Raisen and Dewas districts of Madhya Pradesh where new petrol and diesel pumps are proposed to be opened in the near future and the number of petrol and diesel pumps proposed to be opened there ; and

(b) if no new petrol and diesel pumps are being opened, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Under its annual Marketing Plans the oil industry proposes to develop retail outlet (petrol/diesel) dealerships in Bhopal, Sihor, Raisen and Dewas districts of Madhya Pradesh as under :—

Name of the District	Location	No. of R. Os.
1. BHOPAL	Khajuri	1
	Bhopal by-pass	2
2. SIHOR	Nil *	
3. RAISEN	Mandideep	2
	Sultanpur Crossing	1
	Chiklod	1
	Goharganj	1
4. DEWAS	Pipal-Ranwa	1
	Harangaon	1
	Dewas City	1
	Kshipra	1
	Neori Village (Tehsil Begli)	1

\* In case of Sihor, IOC will have a survey conducted for identifying locations for development of dealerships/distributorships.

(b) Does not arise.

[English]

#### Rural Electrification Schemes in Satna

2246. SHRI AZIZ QURESHI : Will the Minister of ENERGY be pleased to state :

(a) whether any Rural Electrification Schemes have been sanctioned for the district of Satna, and Vijayrahugarh and Badwara assembly constituencies of Satna Parliamentary constituency ;

(b) if so, their targets and how much have been achieved by 31st October, 1985 ; and

(c) whether there is any other Rural Electrification scheme to be sanctioned in Satna Parliamentary constituency and whether any survey is being made ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The REC schemes sanctioned upto 31.3.1985 in Satna district of Madhya Pradesh, and Vijayrahugarh and Badwara assembly constituencies have targets of 1222 villages and 6979 pumpsets, against which 214 villages and 1991 pumpsets have been electrified upto 31.12.1984.

(c) Madhya Pradesh Electricity Board has submitted four new REC schemes for Satna District to the REC. One scheme is under appraisal and 3 schemes have been returned to State Electricity Board for revision.

#### Alternative employment to the employees of closed units

2247. SHRI HAROOBHAI MEHTA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of industrial units closed down during the period of twelve months preceding 31st October, 1985 ;

(b) the number of closed units which were employing 300 or more employees each ; and

(c) the steps taken by Government to have the units restarted or to provide alternative opportunities of employment to the affected workers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b) The information regarding the industrial units lying closed in the country and details pertaining to them are not centrally maintained in the Ministry. However, information which is centrally collected by the Ministry of Labour on factories registered under the Factories Act, 1948, which are lying closed for long or short duration is given in standard tabulated forms published in the Indian Labour Journal, which is a monthly publication of the Labour Bureau, Government of India. Copies of the publication are available in the Parliament House Library.

(c) It is neither feasible nor desirable for Government to restart every industrial unit which is closed down merely to protect the employment of those affected by such closure. However, as for revival of potentially viable sick industries, Government has issued certain policy guidelines in October 1981. The salient features of these guidelines have already been furnished in reply to Lok Sabha Unstarred Question No. 204 on 23.1.1985.

Further, Government have introduced a Bill in Lok Sabha titled "The Sick Industrial Companies (Special Provision) Bill, 1985", *inter-alia* for establishing a quasi-judicial body to be known as the Board for Industrial and Financial Reconstruction with powers to consider and suggest suitable measures for rehabilitation of sick industrial units after considering various aspects of sickness in individual units and alternative possibilities for revival and rehabilitation of such units.